

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4402  
ANSWERED ON:03.05.2012  
REGISTERED COMPANIES QUESTION  
Joshi Shri Mahesh

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the State-wise total number of registered companies with Registrar of Companies in the country as on date;
- (b) the State-wise number of companies amongst them which have been closed;
- (c) the reasons for which registered companies have been closed; and
- (d) the details of scheme formulated by the Government for revival of these companies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N.SINGH)

- (a) The number of companies, registered under the Companies Act, 1956 as on 31.03.2012, State-wise, is given at Annexure – I.
- (b)&(c) The State-wise and category-wise (struck off, dissolved and liquidated) number of closed companies is given at Annexure – II.
- (d) No scheme has been formulated by the Government of India for revival of closed companies.